

1	2	3	4
installation of Mini Tubewell, reboring of hand pumps, developments of tubewells, supply of new pumps and spare etc.	50.33	49.88	Allahabad Jal Sansthan
Chlorination of water chemical	16.44	16.44	-do-
Installation of tubewells repairing hand pumps and stand post, laying of pipe line, repairing of tankers etc.	196.30	196.30	-do-
Laying of pipe line and repairing etc.	25.00	25.00	-do-
Installation of 1 tube well and laying of pipe line	17.12	11.55	-do-
Installation of 1 Mini tubewell	1.30	-	-do-
Total	<u>486.49</u>	<u>472.70</u>	
1995-96			
Constn. of 2 tubewells of Mumford Gand and Om Gayatri Nagar	27.00	15.74	U.P. Jal Nigam
Installation of 212 hand pumps	44.25	31.86	-do-
Second Water Works and improvement of Water supply system of Allahabad.	96.00	16.63	-do-
Installation of tubewell and repairing and installation of stand post and handpumps etc.	50.00	12.46	Allahabad Jal Sansthan
Installation of 1 Mini tubewell etc.	2.25	1.57	-do-
Laying of pipeline and installation of mini tubewell	26.50	7.92	-do-
Constn. of 1 tubewell and chemicals	11.35	11.27	-do-
Total	<u>257.35</u>	<u>97.45</u>	

Oil Selection Board

2811. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Oil Selection Board will be dismantled after introduction of market determined pricing policy for petrol, diesel and allied products:

(b) if so, whether petrol and diesel outlets are likely to be allotted on a competitive and commercial basis: and

(c) if so, the details of scheduled for introduction of a new system of allotting retail petroleum and diesel outlets in a market determined petroleum sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c). Appropriate Selection Authority, selection process as also reservation for different sections of the Society for the allotment of dealerships/distributorships of petroleum products will continue as long as these

are considered necessary by the Government in public interest.

There is no proposal as yet to introduce a new system of allotment of dealerships/distributorships for a market determined petroleum sector.

[Translation]

Bokaro and Korba Power Project

2812. SHRI RAVINDRA KUMAR PANDEY :
SHRI MANHARAN LAL PANDEY :

Will the PRIME MINISTER be pleased to state :

(a) the funds allocated to the Damodar Valley Corporation, Bokaro and Korba Thermal Power Projects for the rural development work under the social integrated scheme during the last three years and till date;

(b) the details of rural development work undertaken/to be undertaken under the scheme;

(c) whether any funds allocated by the DVC & N.T.P.C under the Social Integrated Scheme for the development of rural areas of Bokaro and Korba have been returned due to non-utilisation under the schemes.

(d) if so, the total funds returned during the last five years; and

(e) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) No funds have been allocated by the Central Government/State Governments to Bokaro Thermal Power Station of DVC and Korba Thermal Power Project of NTPC for rural development works under the Social Integrated Scheme during the last three years. However, DVC and NTPC have undertaken community development programmes of villages in the vicinity of their Project areas out of their own internal resources. DVC has spent Rs 32.47 lakhs till 1995-96 and further a sum of Rs 39 lakhs has been allocated for the year 1996-97 for undertaking village development in and around the Bokaro Thermal Power project. The works taken up/proposed include construction of school buildings, roads, community and health centres etc.

NTPC has spent Rs 95.30 lakhs till 1995-96 for development works around the Korba Thermal Power project. The works undertaken there include renovation of electrification systems of the nearby villages, construction of colleges including a women's college, school buildings, Gram Sabha Bhawan, construction and renovation of village roads. Funds have also been earmarked for providing/augmenting drinking water facilities.

(c) and (d). No, Sir.

(e) Does not arise.

[English]

Panchayatiraj System

2813. SHRI MOHAN RAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Maharashtra has requested the Union Government for extending the provisions of Part IX of the Constitution of India (Panchayatiraj System) to the Scheduled Areas; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) Necessary legislation for extending the provision of Part IX of the Constitution relating to Panchayati Raj to the Scheduled Areas is proposed to be introduced in the current Session of Parliament.

Energy Conservation Programme

2814. PROF. OMPAL SINGH NIDAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated a comprehensive strategy for conservation of power;

(b) if so, the details thereof; and

(c) the fiscal incentives being given in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) The strategy of the Government for conservation of power inter alia includes

- awareness, education and training
- support for energy audits and research demonstration projects
- fixing and promoting energy efficiency standards for electrical appliances
- formulating energy consumption norms for various energy intensive sectors
- fiscal and financial incentives
- institutional and organisation arrangements
- Strengthening the data/information base of energy consumption and efficiency improvements
- reduction of transmission and distribution losses

(c) 100% depreciation under the provisions of the Income Tax Act is allowed on installation of notified energy saving devices which presently include certain kinds of specialised boilers and furnaces, burners, instrumentation and monitoring systems for monitoring energy flows, waste heat recovery equipments, cogeneration systems, electrical equipments and other energy saving devices.

NTPC and NHPC

2815. SHRI SULTAN SALAHUDDIN OWAIISI :
DR. KRUPASINDHU BHOI :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "NTPC, NHPC funds fail to energise mega projects" appearing in the 'Economic Times' dated October 8, 1996;

(b) if so, the facts thereof;

(c) the reaction of the Government thereto; and

(d) the steps taken/proposed to be taken to energise these mega power projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.